

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-89/1998/ 1259/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati, the 28th February, 2018

Sub:- **Casual Leave.**

Ref:- Your letter No. DJK/1226/E, dtd. 23.02.2018

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 26.02.2018 has been granted/~~rejected~~.

Yours faithfully,

[Handwritten Signature]

JOINT REGISTRAR (VIGILANCE)

[Handwritten Signature]
26/02/18